

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 2 of 2013

Dated : 22nd February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Shikha Ohri for HERC
Mr. Hoshiyar Singh (Rep.) for R.3

ORDER

It is represented that all the Respondents have been served and affidavit of service has been filed.

Ms. Shikha Ohri undertakes to file Vakalatnama on behalf of the Commission.

The Representative appearing on behalf of Respondent No.3 seeks some time to engage a counsel.

Post the matter on **04.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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